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Declaration of Assets and Liabilities

Year 2023-24

I, Sanjay Kumar - 1, son/daughter/wife of Lt. Nandkishore Prasad.

aged 54 years, belonging to Bihar Legislative Assembly.

service and presently working as Assistant Section Officer

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000/-	30,000/-	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3,40,000/- SBI Bihar Vidhan Mandal				
(iii)	Bonds, Debentures and Shares in companies	—				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Pol. No. - LIC 519391941 518367468 516385427 517953391	596126605			
(v)	Motor Vehicles (details of make, etc.)	Benar Pulstar 125cc.				
(vi)	Jewellery (give details of weight and value)	Gold - 45000/-	Gold - 80gm. Silver - 250g.			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

4090 (10/10)
15/12/24

15/12/24

2633
16/12/24

B. Details of Immovable assets

Details of Immovable assets
[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	09 (7/2) श्री. शिवराम - श्रीमती धनराज प्लॉट नं० १५ गवली				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	नियुक्त प्लॉट ४२७ एकड़ ६ १४६ प्लॉट ६ - १४६ (३६।३८)				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(v)	Others (such as interest in property)	-				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Feb 2024
(a)	(i) Loans from Banks	SBI Vidhan Mandal Pat.	9,10,000 = 00
	(ii) Loans from financial institutions	—	
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	—	
	(b) dues to departments dealing with supply of water	—	
	(c) dues to departments dealing with supply of electricity	—	

	(d) dues to departments dealing with telephones	—	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	
	(f) Other dues, if any	—	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No.:- BZBPK-4342N	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	
	(iii) Sales Tax [Only in case of proprietary business]	—	
	(iv) Property Tax	—	

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA - 1263

Gender :- M (M/F)

Date of Birth :- 01/08/1969 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- A.S.O Bihar Legislative Assembly.
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nalanda.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sanjay Kumar-1

Name of Employee: SANJAY KUMAR-1

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly.

Place: Patna

Date: 15/02/24

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.